Approval of AICTE for Opening Pha rmacy Colleges

3453. SHRI G.Y. KRISHNAN:

SHRI M. A. BABY:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) what are the norms and guidelines laid down by the All India Council for technical Education (AICTE), New Delhi for granting approval/recognition for starting Pharmacy Colleges and introduction of approved technical courses including those under distance education programme;
- (b) whether AICTE have granted approval/recognition for medical laboratory technologist courses, if so, what are the details thereof, serial-wise; and
- (c) what are the names and details of Various technical courses, serial-wise, for which AICTE granted approval/recognition to new institutions and the formalities required for the purpose?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELTA): (a) to (c) The programmes/courses under Technical Education in the AICTE Act, 1987 include Engineering, Technology, Architecture, Town Planning, Management, Phar-

macy. Applied Arts & Crafts etc. The All India Council for Technical Education has laid down norms and guidelines for granting approval for starting new institutions and or introduction of new courses. The

morms and guidelines seek fulfilment/ Transfer of Teachers in Kendriya Vldyalaya compliance of financial viability of the organisation, infrastructural and instructional facilities provided, affiliation, merit based admissions, fee structure as prescribed by AICTE, academic viability of the institute, teaching faculty recruited as prescribed by AICTE, manpower assessment etc.

AICTE coven a large number of disci-

plines and includes medical laboratory toch-I nologist courses.

Surplus Teachers in Kendriya Vidyalaya, **Bhopal**

3454. SHRI GURUDAS DAS GUPTA: PROF. SAURIN BHATTA CHARYA:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to refer to the answers to Unstarred Questions 3 384 and 1659 given in the Rajya Sabha in the 24th December, 1993 and the 4th March, 1994, respectively and state:

- (a) whether it is a fact that as per sanctioned staff strength there are surplus teachers in Kendriya Vidyalaya Bhopal;
- (b) if so, what are the details thereof;
 - (c) what are the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA): (a) and (b) As on date, in the Kendriya Vidyalaya, Bhopal having sanctioned strength of 80, there are 89 teachers. But they are within the overall sanctioned strength of Vidyalayas located in the region and there are no surplus teachers in the Region. Adjustment of teachers within each Region is a continuous process.

(c) Does not arise.

3455. SHRI GURUDAS DAS GUPTA:

PROF. SAURIN BHATTA-CHARYA:

the Minister of HUMAN RE-SOURCE DEVELOPMENT be pleased to refer The. introduction of courses/programmes 'in to the answer to Unstarred Question 2155 given various institutes in the country approved by in the Rajya Sabha on 17th December, 1993 and stater